

Annexure-1

Name of the Corporate Debtor: M/s Hi Tech Grain Processing Pvt Ltd- In Liquidation; Date of Commencement of Liquidation: 13-04-2022; List of Stakeholders as on: 11-06-2022

List of Secured Financial Creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	State Bank of India	11-05-2022	3,09,24,05,329	2,92,61,89,196	Secured - Working Capital (Under Consortium)	2,92,61,89,196	Yes	Annexure-1A	2,92,61,89,196	53.68	-	-	16,62,16,133	-	Claim admitted on the basis of merit
2	HDFC Bank Ltd	13-05-2022	49,87,69,182	48,86,32,429	Secured - Term Loan	48,86,32,429	No	Annexure-1A	48,86,32,429	8.97	-	-	1,01,36,753	-	Claim admitted on the basis of merit
3	HDFC Bank Ltd	13-05-2022	44,82,04,036	44,82,04,036	Secured - Working Capital (Under Consortium)	44,82,04,036	Yes	Annexure-1A	44,82,04,036	8.22	-	-	-	-	-
4	Bank of India	12-05-2022	57,79,79,820	57,79,79,820	Secured - Working Capital (Under Consortium)	57,79,79,820	Yes	Annexure-1A	57,79,79,820	10.60	-	-	-	-	-
5	Union Bank of India (Erstwhile Andhra Bank)	07-05-2022	47,23,11,063	47,23,11,063	Secured - Working Capital (Under Consortium)	47,23,11,063	No	Annexure-1A	47,23,11,063	8.66	-	-	-	-	-
6	Indian bank (Erstwhile Allahabad Bank)	11-05-2022	30,82,67,672	30,82,67,672	Secured - Working Capital (Out of Consortium)	30,82,67,672	No	Annexure-1A	30,82,67,672	5.66	-	-	-	-	-
7	Indusind Bank	12-05-2022	15,98,98,454	15,98,98,454	Secured - Working Capital (Out of Consortium)	15,98,98,454	Yes	Annexure-1A	15,98,98,454	2.93	-	-	-	-	-
8	SIDBI	13-05-2022	6,94,46,255	6,94,46,255	Secured - Working Capital (Out of Consortium)	6,94,46,255	Yes	Annexure-1A	6,94,46,255	1.28	-	-	-	-	-
Total			5,62,72,81,811	5,45,09,28,925		5,45,09,28,925	-	-	5,45,09,28,925	100.00	-	-	17,63,52,886	-	



Annexure-A1

A. Security Interest for the credit facilities granted Under Consortium of Banks is as follow:

Working Capital Credit Facility

State Bank of India

a) Primary Security:

Hypothecation of entire current assets of the company viz, raw material stock in process, FG, consumable and book debts both present and future

b) Collateral Security:

- First charge on entire fixed assets of the company, both present & future, owned by the company on Pari-passu basis with other working capital lenders excluding specially charged to terms lenders.
- Lien on Fixed Deposit Account No.37671896928 for Rs.3.38 Crores as on 25.04.2022 on Pari Passu basis with other working capital lenders.

Note: On the basis of the registered charge of the consortium, second pari passu charge on CD's property at B-39, Sector-1 Noida, is noted. Term Lender HDFC Bank has First Charge over the same. It is also clarified that the second charge of Indian Bank is already admitted on this property, hence the second charge of consortium lenders will be pari passu with Indian Bank's charge.

- Other Collateral Security

1. Industrial Unit situated on plot admeasuring 388 Sq. Yd. Plot No. GI-36, Lawrence Road Industrial Area, new Delhi-110035. (Land is owned By Director, Mr. Naresh Kumar Mittal)



2. Industrial Unit situated on plot admeasuring 400 Sq. Yd. Plot No. GI-35, Lawrence Road Industrial Are, new Delhi-110035. (Land is owned By Director, Mr. Naresh Kumar Mittal)
3. Industrial Unit situated on plot admeasuring 230.55 Sq. Yd. Plot No. GI-5, Lawrence Road Industrial Are, new Delhi-110035. (Land is owned By Director, Mr. Naresh Kumar Mittal)
4. Municipal No. 4119 (New) & 1932 (Old), comprising southern half portion of 1st floor, Northern half portion of 2nd floor, and its roof/terrace right above together with mezzanine, situated at Naya bazar, Delhi (Admeasuring 128 Sq. Yd.) owned by Smt. Asha Mittal.

c. Negative Lien

Agriculture Land admeasuring 10 Kanal 2 Marla (Approx. 1 Acre) Vide Khewat No. 304, Khata No. 375 at village Bajidpur Saboli, Tehsil Rai, Dist. Sonapat, Haryana registered on 21.09.2016. The Plot is presently agriculture land usage till then the property will be under negative lien by way of deposit of title deeds to consortium.(Owned By Hi Tech Grain Processing Pvt Ltd)

Personal Guarantee

1. Shri Naresh Kumar Mittal
2. Smt. Asha Rani Mittal

Corporate Guarantee

Hi Tech Agpro Pvt. Ltd.

Union Bank of India (Erstwhile Andhra Bank)

a) Primary Security:

- For OCC, ILC & FLC First pari passu charge on current assets of the company both present and further with other members banks of consortium.
- For BG- Counter Guarantee of the company



b) Collateral Security:

- First charge on entire fixed assets of the company, both present & future, owned by the company on Pari-passu basis with other working capital lenders excluding specially charged to terms lenders.
- **Other Collateral Security**
 - i) 1st Charge on Pari passu basis by way of equitable mortgage of Industrial Unit situated on plot admeasuring 388 Sq. Yd. Plot No. GI-36, Lawrence road Industrial Area, new Delhi-110035. (Land is owned By Director, Mr. Naresh Kumar Mittal)
 - ii) 1st Charge on Pari passu basis by way of equitable mortgage of Industrial Unit situated on plot admeasuring 400 Sq. Yd. Plot No. GI-35, Lawrence road Industrial Area, new Delhi-110035. (Land is owned By Director, Mr. Naresh Kumar Mittal)
 - iii) 1st Charge on Pari passu basis by way of equitable mortgage of Industrial Unit situated on plot admeasuring 230.55 Sq. Yd. Plot No. GI-5, Lawrence road Industrial Area, new Delhi-110035. (Land is owned By Director, Mr. Naresh Kumar Mittal)
 - iv) 1st Charge on Pari passu basis by way of equitable mortgage over commercial Building on a plot measuring 128Sq. Yd. at Plot No. 4119, Naya Bazar, Delhi-110006 in the name of Smt. Asha Mittal.

c) Negative Lien

Agriculture Land admeasuring 10 Kanal 2 Marla (Approx. 1 Acre) Vide Khewat No. 304, Khata No. 375 at village Bajidpur Saboli, Tehsil Rai, Dist. Sonapat, Haryana registered on 21.09.2016, proposed to build its warehouse in near future. The Plot is presently agriculture land usage till then the property will be under negative lien by way of deposit of title deeds to consortium. (Owned By Hi Tech Grain Processing Pvt Ltd)

Bank of India

a) Primary security:

- First Pari passu charge on entire current assets of the company both present and further, including stock of raw material, SIP, Finished goods, goods in transit, book debts.
- FDR of Rs. 6.90 lac against BG of Rs. 6.00 lac Outstanding.



b) Collateral Security:

- i) 1st Pari passu basis by way of Hypothecation of Plant & machinery situated at Industrial Unit situated on plot admeasuring 388 Sq. Yd. Plot No. GI-36, Lawrence road Industrial Area, new Delhi-110035. (excluding P&M hypothecated to SIDBI) (Land is owned By Director, Mr. Naresh Kumar Mittal)
- ii) 1st Pari passu basis by way equitable mortgage of Industrial Unit situated on plot admeasuring 388 Sq. Yd. Plot No. GI-36, Lawrence Road Industrial Area, New Delhi-110035. (excluding P&M hypothecated to SIDBI) (Land is owned By Director, Mr. Naresh Kumar Mittal)
- iii) 1st Charge on Pari passu basis by way of equitable mortgage of Industrial Unit situated on plot admeasuring 400 Sq. Yd. Plot No. GI-35, Lawrence road Industrial Area, new Delhi-110035. (Land is owned By Director, Mr. Naresh Kumar Mittal)
- iv) 1st Charge on Pari passu basis by way of equitable mortgage of Industrial Unit situated on plot admeasuring 230.55 Sq. Yd. Plot No. GI-5, Lawrence road Industrial Area, new Delhi-110035. (Land is owned By Director, Mr. Naresh Kumar Mittal)
- v) 1st Charge on Pari passu basis by way of equitable mortgage over commercial Building on a plot measuring 128Sq. Yd. at Plot No. 4119, Naya Bazar, Delhi-110006 in the name of Smt. Asha Mittal.
- vi) First Pari passu charge by way of negative lien on agriculture Land admeasuring 10 Kanal 2 Marla (Approx. 1 Acre) Vide Khewat No. 304, Khata No. 375 at village Bajidpur Saboli, Tehsil Rai, Dist. Sonapat, Haryana, registered on 21.09.2016, (Owned By Corporate Debtor)

Personal Guarantee

Shri Naresh Kumar Mittal
Smt. Asha Rani Mittal

Corporate Guarantee

Hi Tech Agpro Pvt. Ltd.

HDFC Bank Ltd.

a) Primary Security:

First Pari passu charge by way of hypothecation on all present & future stock in trade, book debts (Hypothecated assets).
Plant & Machinery Situated at GI-36, Lawrence Road, Industrial Area, Delhi.



b) Collateral Security:

- i) All that pieces and parcels of land admeasuring 388 Sq. Yd. Plot No. GI-36, Lawrence Road Industrial Area, New Delhi-110035. (excluding P&M hypothecated to SIDBI) (Land is owned By Director, Mr. Naresh Kumar Mittal)
- ii) All that pieces and parcels of land admeasuring 400 Sq. Yd. Plot No. GI-35, Lawrence road Industrial Are, new Delhi-110035. (Land is owned By Director, Mr. Naresh Kumar Mittal)
- iii) All that pieces and parcels of land admeasuring 230.55 Sq. Yd. Plot No. GI-5, Lawrence road Industrial Are, new Delhi-110035. (Land is owned By Director, Mr. Naresh Kumar Mittal)
- iv) All that pieces and parcels of land measuring 128 Sq. Yd. of commercial Building on plot no. 4119 (New) & 1932 (Old), comprising southern half portion of 1st floor, Northern half portion of 2nd floor at Naya Bazar Delhi. Together with all building and structures and constructed thereon and all plant, machinery, equipments and accessories attached to the earth or permanently fastened to anything attached to the earth.

Personal Guarantee

Shri Naresh Kumar Mittal
Smt. Asha Rani Mittal

Corporate Guarantee

Hi Tech Agpro Pvt. Ltd.



B. Security Interest for the credit facilities granted Out of Consortium of Banks is as follows:

HDFC Bank Ltd.

Term Loan Facility

Primary Security:

First Charge on all that piece and parcels of property being plot no. 39, Block-B, admeasuring 6156 Sq. Mt., In sector-1, Noida Dist. Gautam Budh Nagar, Uttar Pradesh – 201301 together with all building and structure constructed thereon and all plant, machinery, equipment and accessories attached to the earth or permanently fastened to anything attached to the earth.

Personal Guarantee

-Shri Naresh Kumar Mittal

-Smt. Asha Rani Mittal

-Shri Vipul Mittal



IndusInd Bank

a) Primary Security:

Primary Security: Hypothecated assets

Plant & Machinery and other Movable Assets:

All the present and future movable properties of the borrower including without limitation its movable plant and machinery, future and fittings, equipment's, computer hardware, computer software, machinery spares, tools & accessories and other movables, both whether now lying loose or in cases or which are now lying or stored in or about or shall hereinafter from time to time during the continuance of the security of these presents be brought in to or upon or be stored or be in or about all the borrowers premises, warehouse, stockyards and godown or those of the borrower's agents, affiliates, associate or representatives or at various worksite or at any up country place or places or wherever else the same may be or be held by any party including without limitation the following;

Book Debts:

All the present and future book debts, outstanding moneys receivables, claims and bills which are now due and owing or which may at any time during the continuance of this security become due and owing to the borrower in the course of its business by any person, Firm, company or body corporate or by the government department or office or any municipal or local or public or semi government body or authority or anybody corporate or undertaking or projects whatever in the public sector.

Stocks:

All present and future stock in trade consisting of raw material, finished goods, goods in process of manufacturing and other merchandise whatsoever, being movable properties, now or at any time.

Personal Guarantee

-Shri Naresh Kumar Mittal

-Smt. Asha Rani Mittal



Corporate Guarantee

Hi Tech Agpro Pvt. Ltd.

SIDBI

Term Loan

Primary Security:

1. Extension of first charge by way of Hypothecation on all the movable of the borrower including plant and machinery, equipment, machinery spares, tools & accessories, office equipment's, computers, furniture & fixtures miscellaneous, fixed assets etc (save and except book debts)
2. First charge by way of immovable properties located at TDI city, kingsbury apartments, property located at TDI city, Kingsbury Apartments, property No. D1-0302, Main NH1, Kundli, Sonipat, Haryana owned by Shri Vipul mittal in favour of SIDBI.
3. Pledge of Fixed Deposit Receipt of Rs. 200 Lakh.

Secondary Charges:

- Secondary charge by way of mortgage of all the immovable properties charged to state bank of Hyderabad, Scope complex branch on first charge basis of the working capital limit. Details of Immovable properties charged to State Bank of Hyderabad is as under:
- Industrial Unit situated on plot admeasuring 388 Sq. Yd. Plot No. GI-36, Lawrence road Industrial Are, new Delhi-110035. (Land is owned By Director, Mr. Naresh Kumar Mittal)
- Industrial Unit situated on plot admeasuring 400 Sq. Yd. Plot No. GI-35, Lawrence road Industrial Are, new Delhi-110035. (Land is owned By Director, Mr. Naresh Kumar Mittal)
- Industrial Unit situated on plot admeasuring 230.55 Sq. Yd. Plot No. GI-5, Lawrence Road Industrial Are, new Delhi-110035. (Land is owned By Director, Mr. Naresh Kumar Mittal)
- Municipal No. 4119 (New) & 1932 (Old), comprising southern half portion of 1st floor, Northern half portion of 2nd floor, and its roof/terrace right above together with mezzanine, situated at Naya Bazar, Delhi (Admeasuring 128 Sq. Yd.) owned by Smt. Asha Mittal
- Residual/subservient charge by way of hypothecation on all the movables of borrower including stocks and book debts, Plant and machinery, equipment's, machinery spares, tools & accessories, office equipment's, computers, furniture & fixtures, Miscellaneous fixed assets etc (including current assets) both present & future.



Personal Guarantee

-Shri Naresh Kumar Mittal
-Smt. Asha Rani Mittal
-Shri Vipul Mittal

Corporate Guarantee

Hi Tech Agpro Pvt. Ltd

Indian Bank (Erstwhile Allahabad Bank)

Working Capital Loan

Primary Security

First pari passu charge on all current assets of the company both present and future with other members in the consortium.

Collateral Security:

1. First charge on pari passu basis by way of EM over Industrial Plot No. 66, Eco Tech 1, Extension-1, Greater Noida Industrial area Uttar Pradesh Having a total area of 5 acres owned by best grains Private Limited (The Security was sold by Bank Under Sarfaesi Act for Rs. 8,17,74,000/- and proceeds were appropriated in account on 31.05.2019 as per DRT order and subject to outcome of OA. The matter is currently under appeal at DRAT.
2. Land & building B-39, Sector-1, Gautam Budh Nagar Noida UP

Personal Guarantee

-Shri Naresh Kumar Mittal
-Smt. Asha Rani Mittal

Corporate Guarantee

Hi Tech Agpro Pvt. Ltd.

